

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(IB)-692(PB)/2019

IN THE MATTER OF:

Beena Gupta

.... Petitioner/Applicant

v.

Tulsiani Construction & Developers Pvt. Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 30.07.2021

ORDER

Renotified to 17.08.2021.



Nirmala Vincent
(Court Officer)

Ritu Sharma